

ORISSA HIGH COURT

FILING REPORT AS ON :17/04/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-BLAPL/11779/2025	RAMA CHANDRA NAIK VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	KHUNTUNI /60 /2025) //	AOR20220001297C202500103
2	D-BLAPL/11780/2025	DEBASISH PARIDA VS STATE OF ODISHA	VIVEKANANDA JENA VS	/ /0) //	
3	D-BLAPL/11785/2025	GANESWAR SETHI VS STATE OF ODISHA	APARESH BHOI VS	AUL /691 /2024) //	
4	D-BLAPL/11786/2025	BANTI @ JIBAN MALIK VS STATE OF ODISHA	APARESH BHOI VS	AUL /691 /2024) //	
5	D-BLAPL/11787/2025 BLAPL/4146/2025	RUBEN NAIK VS STATE OF ODISHA	ANITA SAHOO VS	G.R.P.S. (TITILAGARH) /32 /2025 SPECIAL JUDGE, TITLAGARH(Balangir) Spl/0000019/2025	
6	D-BLAPL/11790/2025	LOKANATH MALLICK VS STATE OF ODISHA	AJIT KUMAR PANDA VS	MANCHESWAR P.S. /508 /2024) //	
7	D-BLAPL/11791/2025	KAILASH CHANDRA JAGADEV @ KALU @ KALIA VS STATE OF ODISHA	SARADA PRASAD DASH VS	PURI TOWN /88 /2025) //	
8	D-BLAPL/11794/2025	RAKESH KUMAR BEHERA VS STATE OF ODISHA	DHANANJAYA MUND VS	BHAWANIPATNA TOWN /89 /2025) //	
9	D-BLAPL/11795/2025 BLAPL/4172/2025	NARESH KUMAR DAS VS STATE OF ODISHA(VIG.)	DEBA PRASAD DAS VS	BHUBANESWAR VIGILANCE /5 /2025 SPECIAL JUDGE(VIG),BHUBANESWAR(Khordha) GR/0000011/2025	
10	D-BLAPL/11796/2025	MILAN PATEL VS STATE OF ODISHA	AJIT KUMAR RAUT VS	LAIKERA /418 /2024) //	
11	D-BLAPL/11805/2025	SUBRAT KHILA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	MATHILI /26 /2025) //	

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12	D-BLAPL/11812/2025	RAJA @ IMRAN KHAN VS STATE OF ODISHA	KSHIROD KUMAR ROUT VS	PIPLI /80 /2025 () //	
13	D-BLAPL/11816/2025	SANA @ SANATAN MAAJHI VS STATE OF ODISHA	DEBASIS SAHOO VS	NANDIPADA /101 /2025 () //	
14	D-BLAPL/11817/2025	ANKURA MAJHI VS STATE OF ODISHA	DEBASIS SAHOO VS	NANDIPADA /101 /2025 () //	
15	D-BLAPL/11818/2025	BABU BEHERA VS STATE OF ODISHA	SARBESWAR SAHOO VS	ATHGARH /71 /2025 () //	AOD20220004505C202500040
16	D-BLAPL/11825/2025	MD. AKBAR VS STATE OF ODISHA	AMIT BISWAL VS	PLANTSITE /919 /2024 () //	
17	D-BLAPL/11829/2025	PRAFULLA CHANDRA BEHERA VS STATE OF ODISHA	DALIRANI BEHURAY VS	KAPTIPADA /255 /2023 () //	
18	D-BLAPL/11831/2025	TIGER @ LALU @ SK. RAHIMUDDIN VS STATE OF ODISHA	DALIRANI BEHURAY VS	SORO /1 /2025 () //	
19	D-BLAPL/11835/2025	RATIKANTA DAS @ KANHU VS STATE OF ODISHA	ASHOK KUMAR JENA VS	DHARMASALA /766 /2024 () //	
20	D-BLAPL/11837/2025	KUNA @ SANTOSH BEHERA @ SANTOSH KUMAR BEHERA VS STATE OF ODISHA	ASHOK KUMAR JENA VS	BALICHANDRAPUR /512 /2024 () //	
21	D-BLAPL/11838/2025	KUNA @ SANTOSH BEHERA @ SANTOSH KUMAR BEHERA VS STATE OF ODISHA	ASHOK KUMAR JENA VS	DHARMASALA /766 /2024 () //	
22	D-BLAPL/11840/2025	PRAVAT MALLICK VS STATE OF ODISHA	ASHUTOSH MOHANTA VS	KEONJHAR TOWN /457 /2024 () //	
23	D-BLAPL/11842/2025	PURNA CHANDRA RAUTRAY	SANJIB KUMAR BHANJADEO	KHURDA SADAR /88 /2025	

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		VS	VS	()	
		STATE OF ODISHA		//	
24	D-BLAPL/11843/2025	BIKRAM KUMAR BEHERA	SUDHANSU SEKHAR DASH	SPL.TASK FORCE /2 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
25	D-BLAPL/11845/2025	SHANKAR DEHURI	RAJJEET ROY	ULLUNDA /29 /2022	AOR20220001462C202500044
		VS	VS	()	
		STATE OF ODISHA		//	
26	D-BLAPL/11847/2025	DASA MAJHI	SATYA NARAYAN MISHRA 4	BHAWANIPATNA SADAR /71 /2025	AOR20220001615C202500062
		VS	VS	()	
		STATE OF ODISHA		//	
27	D-BLAPL/11850/2025	MANTU BARIK	BIBHUTI RANJAN MOHANTY	BAUNISUNI /66 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
28	D-BLAPL/11852/2025	LABA RANA	BIBHUTI RANJAN MOHANTY	BOUDH /267 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
29	D-BLAPL/11854/2025	NARENDRA SIAL @ TERU	BHABANI SHANKAR DASPARIDA	SIMULIA /58 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
30	D-BLAPL/11856/2025	NARENDRA SIAL @ TERU	BHABANI SHANKAR DASPARIDA	SORO /956 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
31	D-BLAPL/11858/2025	NARENDR ASIAL @ TERU	BHABANI SHANKAR DASPARIDA	SORO /113 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
32	D-BLAPL/11862/2025	SAMBHUNATH @ PRADIP KUMAR DAS	BHABANI SHANKAR DASPARIDA	SINGLA /217 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
33	D-BLAPL/11875/2025	SAROJ PRADHAN	SATYA RANJAN MULIA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
34	D-BLAPL/11876/2025	RINARANI @ RANUPRAVA @ RENUPRAVA SATAPATHY	MAJINI KANTA SAHOO	EOW,BHUBANESWAR /4 /2025	
		VS	VS	()	

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35	D-BLAPL/11877/2025	STATE OF ODISHA SUSANTA KUMAR MALLA VS	JAYADEBA BEHERA VS	// ITAMATI /97 /2025 ()	
36	D-BLAPL/11879/2025	STATE OF ODISHA HRUDANANDA MAHAKUD VS	NIRANJAN PANDA VS	// HARABHANGA /68 /2022 ()	
37	D-BLAPL/11886/2025	STATE OF ODISHA DIPAK @ DIPU @ UMESH SAHOO @ DEEPAK PATRA VS	RAMDEBKUMAR SAHOO VS	// BALIAPAL /36 /2025 ()	
38	D-BLAPL/11889/2025	STATE OF ODISHA BENU PATRA VS	SANJIB KUMAR BHANJADEO VS	// KHURDA SADAR /88 /2025 ()	
39	D-BLAPL/11890/2025	STATE OF ODISHA TULARAM AMANATYA VS	SANGRAM KESHARI ROUT VS	// JEYPORE MAHILA /163 /2024 ()	
40	D-BLAPL/11893/2025	STATE OF ODISHA MANMOHAN BAR @ MUNA VS	PRAMOD KUMAR JENA VS	// PARADEEP LOCK /417 /2024 ()	
41	D-BLAPL/11896/2025	STATE OF ODISHA ASHOK SARKAR VS	SOUMYA KANTA TRIPATHY VS	// // ()	AOD20240000239C202500007
42	D-BLAPL/11905/2025	State Of Odisha KISHORE KUMAR MOHAPATRA VS	SUBRAT KUMAR NANDA VS	// TIHIDI /5 /2021 ()	
43	D-BLAPL/11908/2025	STATE OF ODISHA KRUSHNA SETHI @ KRUSHNA CHANDRA SETHI VS	GOPAL KRUSHNA MOHANTY VS	// GANGAPUR (ASKA) /421 /2023 ()	
44	D-CMAPL/15703/2025	STATE OF ODISHA KRUSHNA CHANDRA SWAIN VS	ADV. VS	// // ()	
45	D-CMAPL/15773/2025	STATE OF ODISHA ASHYUMAT SUR VS	ADV. VS	// // ()	
		STATE OF ODISHA		//	

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46	D-CMAPL/15781/2025	M.N.K.HARISH VS M. SRIVALLI	BISWARANJAN MAHARATHA VS	// 0 //	
47	D-CMP/15649/2025	PRADEEP KEDIA @PRADIP KUMAR KEDIA VS BINITA AGRAWAL	MAHESWAR MOHANTY VS	// 0 //	
48	D-CMP/15677/2025	BHARAT CHANDRA MOHANTY @ BHARAT MOHANTY VS CHANDAN KUMAR MOHANTY	SHRUTI NARAYAN MISHRA 4 VS	// 0 //	AOR20220001615C202500061
49	D-CMP/15711/2025	MITA ROY VS SUSANTA KUMAR ROY	GOPABANDHU MISRA VS	// 0 //	AOR20220001297C202500106
50	D-CMP/15750/2025	M/S. B. ENGINEERS AND BUILDERS PVT LTD. VS ODISHA CONSTRUCTION CORPORATION LIMITED.	MANASH RANJAN BAUG VS	// 0 //	AOR20220002374C202500062
51	D-CMP/15766/2025	GOPAL KRUSHNA BEHERA VS KANAKLATA BEHERA	GOPAL PRASAD JENA VS	// 0 //	
52	D-CMP/15782/2025	PRAFULLA KUMAR PATRA VS BIJAY KUMAR DHAL	SUKANTA KUMAR NAYAK VS	// 0 //	
53	D-CMP/15801/2025	DUKHI BALIARSINGH VS SABITREE BALIARSINGH	SUDHANSU SEKHAR JENA VS	// 0 //	
54	D-CONTC/15647/2025	RABINDRA KUMAR SENAPATI VS ANU GARG,COMM-CUM-SECRETARY,BBSR,KHURDA	ADV. VS	// 0 //	
55	D-CONTC/15653/2025	PABANANANDA BEHERA VS SUBHAKANTA RANASINGH, ELECTRICAL INSPECTOR GOVT. OF ODISHA	ADV VS	// 0 //	AOR20220001394C202500002
56	D-CONTC/15665/2025	LAXMIMANI MOHARANA VS SHALINI PANDIT, IAS	ADV. VS	// 0 //	
57	D-CONTC/15669/2025	PRASHENJIT SAHOO	ADV.	//	

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		VS	VS	0	
		ANAYA DAS,IAS		//	
58	D-CONTC/15672/2025	NIRUPAMA DAS	ADV.	//	
		VS	VS	0	
		PRASANT KUMAR TARAI,SUB-COLLECTOR,JAGATSINGHPUR		//	
59	D-CONTC/15675/2025	JAMESWAR SAMANTRAY	ADV.	//	
	CONTC/1823/2025	VS	VS	0	
		ANANYA DAS,IAS		//	
60	D-CONTC/15688/2025	DURBADALA PANIGRAHI	AJIT KUMAR HOTA	//	
		VS	VS	0	
		VED BHUSHAN,IAS		//	
61	D-CONTC/15689/2025	PRAHARAJ MAJHI	ADV.	//	
		VS	VS	0	
		RATNAKAR SAHOO,THE PROJECT DIRECTOR,DISTRICT RURAL DEVELOPMENT AGENCY,NABARANGPUR		//	
62	D-CONTC/15690/2025	JIBANANDA KUMAR SEE	ADV.	//	
		VS	VS	0	
		RADHA RANJAN DAS,TAHASILDAR		//	
63	D-CONTC/15691/2025	SRIKANTA MAHALIK	ADV.	//	
		VS	VS	0	
		SHALINI PANDIT, IAS		//	
64	D-CONTC/15692/2025	PITAMBAR PANDA	ADV.	//	
		VS	VS	0	
		SHALINI PANDIT, IAS		//	
65	D-CONTC/15693/2025	ANANDA NAG	SUJAY SHANKER SINGHDEO	//	AOD20230000313C202500020
		VS	VS	0	
		DR. CHINMAYA RANJAN ROUT, CHIEF ENGINEER OF MINOR IRRIGATION,BHUBANESWAR		//	
66	D-CONTC/15695/2025	ANANTA PRASAD NAYAK	ADV.	//	
		VS	VS	0	
		SHALINI PANDIT, IAS		//	
67	D-CONTC/15720/2025	KSHIRA SINDHU MAJHI	ADV.	//	
		VS	VS	0	
		ASWATHY S., IAS		//	
68	D-CONTC/15727/2025	BALAKRISHNA DANDASEN	NIRANJAN PANDA	//	
		VS	VS	0	

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69	D-CONTC/15729/2025	BIMAL KISHORE PATRA,TAHASILDAR,RAMPUR,SUBARNAPUR KALYANA KAR TRIPATHY VS	BIJAYALAXMI SAHOO VS	// // ()	
70	D-CONTC/15731/2025	SHALINI PANDIT,COMM-CUM-SECRETARY,SCHOOL AND MASS EDUCATION DEPARTMENT,BBSR,KHORDHA HARIHAR KHATUA VS	BIJAYALAXMI SAHOO VS	// // ()	
71	D-CONTC/15735/2025	SHALINI PANDIT,COMM-CUM-SECRETARY,SCHOOL AND MASS EDUCATION DEPARTMENT,BBSR,KHURDHA DHRUBA CHARAN SAHU VS	BIJAYALAXMI SAHOO VS	// // ()	
72	D-CONTC/15736/2025	SHALINI PANDIT,COMM-CUM-SECRETARY,SCHOOL AND MASS EDUCATION DEPARTMENT,BBSR,KHORDHA GOURANGA CHARAN JENAMANI VS	ADV. VS	// // ()	
73	D-CONTC/15740/2025	SHALINI PANDIT,COM-CUM-SECRETARY,SCHOOL AND MASS EDUCATION DEPARTMENT,BBSR,KHORDHA SANTOSH KUMAR MOHANTY VS	BIJAYALAXMI SAHOO VS	// // ()	
74	D-CONTC/15742/2025	SHALINI PANDIT,COMM-CUM-SECRETARY,SCHOOL AND MASS EDUCATION DEPARTMENT,BBSR,KHORDHA MAMATANJALI PANDA VS	ADV VS	// // ()	AOD20230000737C202500030
75	D-CONTC/15747/2025	ARAVIND AGRAWAL, COMMISSIONER CUM SECRETARY, HIGHER EDUCATION DEPARTMENT JAYA PRAKASH KANUNGO VS	ADV. VS	// // ()	
76	D-CONTC/15762/2025	RASMIRANJAN MARTHA,EXECUTIVE ENGINEER,R.W.S AND S DIVISION,JAJPUR SUBHASHREE SUBHASHMITA SUBUDHI VS	ADV. VS	// // ()	
77	D-CONTC/15763/2025	ARABINDA PADHI,IAS SNIGDHA DASH VS	ADV. VS	// // ()	
78	D-CONTC/15765/2025	ARABINDA PADHI,IAS MADHUSUDAN HEMBRAM VS	ADV. VS	// // ()	
79	D-CONTC/15768/2025	MRUTUNJAY TRIPATHY,TAHASILDAR BASANTA KUMAR PRADHAN VS	CHANDAN KUMAR SAHOO VS	// // ()	
		SUJATA MISHRA,CHIEF DISTRICT MEDICAL AND PUBLIC HEALTH OFFICER,PURI		//	

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80	D-CONTC/15772/2025	GEETANJALI PATRA VS PUNYA SALILA SRIVASTAVA,IAS	ADV. VS	// ()	
81	D-CONTC/15775/2025	ANNA EKKA VS SHALINI PANDIT,COMM-CUM-SECRETARY,SCHOOL AND MASS EDUCATION DEPARTMENT,BBSR,KHORDHA	BIJAYALAXMI SAHOO VS	// ()	
82	D-CONTC/15777/2025	PRASANT KUMAR PATNAIK VS USHA PADHEE,PRINCIPAL SECRETARY,DEPARTMENT OF HOUSING AND URBAN DEPARTMENT,BBSR,ODISHA	VENUGOPAL MAHAPATRA VS	// ()	
83	D-CONTC/15787/2025	ANIL KUMAR ROUT VS ASWATHY S., IAS	ADV. VS	// ()	
84	D-CONTC/15792/2025	CHANDRA SHEKHAR PADHI, ENGNR. IN CHIEF, W.R. DEPT. VS CHANDRA SEKHAR PADHI,ENGINEER-IN-CHIEF,WATER RESOURCES DEPARTMENT,BBSR,KHURDA	ADV. VS	// ()	
85	D-CONTC/15797/2025	KEDAR MOHAPATRA VS ARAVIND AGARWAL,IAS	ADV. VS	// ()	
86	D-CRLA/11781/2025	SANJAYA DEHURY VS STATE OF ODISHA	ALOK KUMAR KAR VS	KAMAKHYANAGAR /172 /2019 ()	AOR20220001297C202500104
87	D-CRLA/11851/2025	NIRAKARA ROUT VS STATE OF ODISHA(VIG.)	EKTA AGARWAL VS	// ()	
88	D-CRLA/11857/2025	DARSHAN KUMAR BHUYAN @ BHUNIA VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	BHANJPUR /31 /2025 ()	
89	D-CRLA/11887/2025	AKSHAYA KUMAR PANDA VS STATE OF ODISHA	PRASANNA KUMAR PARHI VS	KHANTAPADA /262 /2022 ()	
90	D-CRLLP/11828/2025	STATE OF ODISHA VS BENA @ DHUSA SAHU	PARTHA SARATHI NAYAK, A.G.A. VS	NILGIRI /311 /2020 ()	LOD20240000172C202500187
91	D-CRLMC/11782/2025	SIVA SHANKAR DASH	MANAS RANJAN BAUG	GOLANTHARA (BERHAMPUR) /62 /2019	AOR20220002374C202500059

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		VS	VS	()	
		STATE OF ODISHA		//	
92	D-CRLMC/11783/2025	BABU @ PARTHA SARATHI NAYAK	MALAYA RANJAN BEHERA	PARADEEP /258 /2014	
		VS	VS	()	
		STATE OF ODISHA		//	
93	D-CRLMC/11788/2025	SUBHA KANTA SAHOO	JAGAJIBAN PRADHAN	KHARABEL NAGAR P.S. /233 /2019	
		VS	VS	()	
		MANDAKINI MISHRA		//	
94	D-CRLMC/11793/2025	NARAYAN SAHOO	SUKANTA KUMAR DALAI	NIALI /74 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
95	D-CRLMC/11798/2025	SIDHARTHA SANKAR NAYAK	RITURANJAN CHHOTARAY	//	AOR20220003344C202500032
		VS	VS	()	
		STATE OF ODISHA		//	
96	D-CRLMC/11802/2025	DEBENDRA PRADHAN @ PRASANTA KUMAR PRADHAN	ANOK KUMAR SWAIN 1	BAIDYANATHPUR /33 /2003	
		VS	VS	()	
		STATE OF ODISHA		//	
97	D-CRLMC/11803/2025	RAM CHANDRA BEHERA @ RAMA	PRASANTA KUMAR NANDA	CHAMAKHANDI /191 /2024	
		VS	VS	()	
		KABITA BEHERA		//	
98	D-CRLMC/11806/2025	DAMBARU DHARA KANHAR @ TIKU	SK. ZAFARULLA	KANTAMAL /73 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
99	D-CRLMC/11830/2025	SIVA SHANKAR DASH	MANAS RANJAN BAUG	GOLANTHARA (BERHAMPUR) /64 /2019	AOR20220002374C202500061
		VS	VS	()	
		STATE OF ODISHA		//	
100	D-CRLMC/11832/2025	SIVA SHANKAR DASH	MANAS RANJAN BAUG	GOLANTHARA (BERHAMPUR) /204 /2018	AOR20220002374C202500060
		VS	VS	()	
		STATE OF ODISHA		//	
101	D-CRLMC/11834/2025	BIGHNESH SAHOO	PRASANTA KUMAR SAHOO	DHENKANAL SADAR /953 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
102	D-CRLMC/11836/2025	PIYUSH MRIG	RANJAN KUMAR ROUT	CAPITAL P.S. /245 /2023	
		VS	VS	()	

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103	D-CRLMC/11846/2025	STATE OF ODISHA PINTU SAMAL VS	OM PRAKASH SARAN VS	// NIHALPRASAD /35 /2010 ()	AOR20220000371C202500081
104	D-CRLMC/11870/2025	STATE OF ODISHA NIRUPAMA TRIPATHY VS	PRIYAMBADA SARANGI VS	// //0 ()	
105	D-CRLMC/11898/2025	NIRANJAN SRICHARAN TRIPATHY DIPA @ PARADHIN MALIK VS	SATYABRATA DASH VS	// JENAPUR /153 /2016 ()	
106	D-CRLMC/11901/2025	STATE OF ODISHA LALA ABHISEK RAY VS	SUDHANSU SEKHAR JENA VS	// //0 ()	
107	D-CRLMP/11810/2025	BASANT KUMAR SAHOO RADHARANI SINGH VS	BIJAY KUMAR MOHANTY VS	// //0 ()	
108	D-CRLMP/11839/2025	STATE OF ODISHA MANORANJAN SAHOO VS	SUSANTA KUMAR NAYAK VS	// //0 ()	
109	D-CRLMP/11855/2025	STATE OF ODISHA JAGAJYOTI PATTOJOSHI VS	RUDRA NARAYAN PARIJA VS	// //0 ()	
110	D-CRLMP/11859/2025	STATE OF ODISHA DIBAKAR GOCHHAYAT VS	SIDDHARTH PRASAD MISHRA VS	// //0 ()	
111	D-CRLMP/11902/2025	STATE OF ODISHA BHABANI PRASAD RAY VS	HRUDANANDA MOHAPATRA VS	// //0 ()	
112	D-CRLREV/11797/2025	STATE OF ODISHA JAGANNATH PURTY VS	PRANAYA KUMAR DASH VS	// BALASORE VIGILANCE /5 /2014 ()	
113	D-CRLREV/11801/2025	STATE OF ODISHA(VIG.) DILLIP PADHIARY @ PRATIHARY @ DILLIP KUMAR PADHIARY @ PRATIHARY VS	PADHIARY @ PRATIHARY VS	// ODAGAON /65 /2007 ()	
		STATE OF ODISHA		//	

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114	D-CRLREV/11865/2025	GYANA RANJAN MUDULI VS MONALI PRIYADARSHINI BISWAL	AKSHAYA KUMAR JENA VS	// ()	
115	D-CRLREV/11884/2025	AYLWIN TIRKEY VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	RAIGHAR /154 /2024 ()	
116	D-FAO/15630/2025	MANDAKINI MAJHI VS UNION OF INDIA	PRADEEP KUMAR MISHRA VS	// ()	
117	D-FAO/15654/2025	STATE OF ODISHA VS JAGANNATH SAHOO	AISHWARYA DASH.A.G.A VS	// ()	LOD20240000194C202500190
118	D-FAO/15659/2025	SUJAYA KUMAR NANDA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// ()	
119	D-MACA/15710/2025	CHANDRA KHARA VS ODISHA STATE ROAD TRANSPORT CORPORATION, KORAPUT	DIPTI RANJAN BHOKTA VS	// ()	
120	D-MACA/15726/2025	D.M., M/S. NATIONAL INSURANCE CO. LTD.,KHORDHA VS SANJU BEHERA	AKRASH KUMAR MOHANTY VS	// ()	
121	D-MACA/15743/2025	MADHU @ GOPINATH SAHU VS NEYAMULLA KHAN	SRINIBAS MOHANTY VS	// ()	
122	D-MATA/15626/2025	DR. SAILESH NARAYAN BEHERA VS DR. PRANATI NAYAK	UPASANA BAL VS	// ()	AOR20220001296C202500028
123	D-RSA/15728/2025	PRAMILA SWAIN VS SATYABHAMA PARIDA	MANORANJAN MISHRA VS	// ()	
124	D-RVWPET/15631/2025	JHARI MISHRA VS STATE OF ODISHA	GYANA RANJAN MAHAPATRA VS	// ()	
125	D-RVWPET/15641/2025	HIMANSU SHEKHAR MOHANTY	SARADA PRASANNA SARANGI	//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
126	D-RVWPET/15696/2025	STATE OF ODISHA REGIONAL TRANSPORT OFFICER,CHANDIKHOLE	PRAVAKAR BEHERA,S.C	//	AOR20220001539C202500003
		VS	VS	()	
127	D-TRP(C)/15636/2025	SABITA PANDA SASMITA ROUT	PABITRA KUMAR DUTTA	//	
		VS	VS	()	
128	D-WA/15674/2025	MANAS RANJAN BEURA SUKANTI BEHERA	SUKANTA KUMAR DALAI	//	AOD20240000306C202500058
		VS	VS	()	
129	D-WA/15702/2025	STATE OF ODISHA IDBI BANK LTD.,ZONAL OFFICE, KHURDA	RAKESH SAHU	//	
		VS	VS	()	
130	D-WA/15722/2025	ADITYA PATRA HARAKRUSHNA SAMANTA	JYOTI RANJAN DEO	//	AOR20220001593C202500026
		VS	VS	()	
131	D-WA/15751/2025	STATE TRANSPORT AUTHORITY ODISHA CUTTACK STATE OF ODISHA	AISHWARYA DASH, A.S.C.	//	LOD20240000172C202500185
		VS	VS	()	
132	D-WA/15752/2025	KAILASH CHANDRA DEO STATE OF ODISHA	AISHWARYA DASH, A.S.C.	//	LOD20240000200C202500200
		VS	VS	()	
133	D-WA/15753/2025	MANAS RANJAN MOHANTY STATE OF ODISHA	DEBASHIS TRIPATHY, A.G.A.	//	LOD20240000194C202500192
		VS	VS	()	
134	D-WA/15754/2025	KAMALAKANTA SAMAL STATE OF ODISHA	DEBASHIS TRIPATHY, A.G.A.	//	LOD20240000200C202500201
		VS	VS	()	
135	D-WA/15786/2025	SUBASH CHANDRA BAG COMMISSIONER CUM SECRETARY OF HIGHER EDUCATION,ODISHA	AGDISH DEPT	//	LOD20240000200C202500202
		VS	VS	()	
136	D-WA/15788/2025	SUBASH CHANDRA SAMAL STATE OF ODISHA	DEBASISH TRIPATHY , A.G.A	//	LOD20240000194C202500191
		VS	VS	()	

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137	D-WA/15791/2025	MANORANJAN DHAL STATE OF ODISHA VS	DEBASISH TRIPATHY , A.G.A VS	// // ()	LOD20240000172C202500186
138	D-WP(C)/15622/2025	BIDYADHAR SAHOO PRATAP KUMAR PATEL VS	BHUBANESWAR DASH VS	// // ()	
139	D-WP(C)/15623/2025	STATE OF ODISHA NURSINGH CHARAN KAR @ NURSINGH KAR VS	ASHOK KUMAR SAHOO VS	// // ()	
140	D-WP(C)/15624/2025	STATE OF ODISHA E. SWAPNA VS	KABIR KUMAR JENA VS	// // ()	AOD20240000733C202500005
141	D-WP(C)/15625/2025	STATE OF ODISHA HARAPRIYA SENAPATI VS	GHANASHYAM MUDULI VS	// // ()	AOD20240000001C202500109
142	D-WP(C)/15627/2025	STATE OF ODISHA JAYANTI SAHU VS	SRIHARSA PRASAD DASH VS	// // ()	AOR20220003207C202500017
143	D-WP(C)/15628/2025	ASSISTANT DIRECTOR GENERAL (PENSION), NEW DELHI ASIF IQBAL KHAN VS	SUSANTA KUMAR BARAL VS	// // ()	AOR20220001297C202500105
144	D-WP(C)/15629/2025	HAMIDA BEGUM @ HEENA SK. SAKABAT VS	SURESH CHANDRA DASH VS	// // ()	AOD20240000953C202500004
145	D-WP(C)/15632/2025 WP(C)/10630/2025	EXECUTIVE ENGINEER, ELECTRICAL, TPCODL,CUTTACK SASMITA ROUT VS	SUBHENDU KAR VS	// // ()	
146	D-WP(C)/15633/2025	STATE OF ODISHA NIHAR RANJAN MOHANTY VS	AMIYA KUMAR TARAI VS	// // ()	
147	D-WP(C)/15634/2025	THE STATE OF ODISHA LALATENDU PAL VS	LALATENDU SAMAL VS	// // ()	
		STATE OF ODISHA		//	

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148	D-WP(C)/15635/2025	SUJIT KUMAR NAYAK VS STATE OF ODISHA	KSHIROD KUMAR ROUT VS	// 0 //	
149	D-WP(C)/15637/2025	SANTIREKHA PANDA VS STATE OF ODISHA	RAJKISHORE SWAIN VS	// 0 //	
150	D-WP(C)/15638/2025 WP(C)/10614/2025	PRASANTA KUMAR PARIDA VS DEPUTY REGISTRAR OF COOPERATIVE SOCIETIES, CUTTACK	SHAKTI DATTA TRIPATHY VS	// 0 //	
151	D-WP(C)/15639/2025	TRUPTIMAYEE ROUT VS UCO BANK, KOLKATA	DIGAMBARA MISHRA VS	// 0 //	
152	D-WP(C)/15640/2025	SUNIL LAL MANDAL VS STATE OF ODISHA	BIBHUTI BHUSAN SWAIN VS	// 0 //	
153	D-WP(C)/15642/2025	DURGAMADHABA PATNAYAK VS STATE OF ODISHA	PRONoy MOHANTY VS	// 0 //	
154	D-WP(C)/15643/2025	SUDAM CHARAN MALLIK VS STATE OF ODISHA	PRONoy MOHANTY VS	// 0 //	
155	D-WP(C)/15644/2025	ODISHA LIFT IRRIGATION CORPORATION LTD VS STATE BANK OF INDIA	AKSHAYA KUMAR PANDEY VS	// 0 //	
156	D-WP(C)/15645/2025	ODISHA LIFT IRRIGATION CORPORATION LTD VS STATE BANK OF INDIA	AKSHAYA KUMAR PANDEY VS	// 0 //	
157	D-WP(C)/15646/2025	ODISHA LIFT IRRIGATION CORPORATION LTD VS STATE BANK OF INDIA	AKSHAYA KUMAR PANDEY VS	// 0 //	
158	D-WP(C)/15648/2025	UNITED INDIA INSURANCE CO LTD VS ODISHA HYDRO POWER CORPORATION LTD	RAMESH CHANDRA SAHOO VS	// 0 //	
159	D-WP(C)/15650/2025	TAPASWINI RATH	TUSHAR KANTA NAYAK	//	

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		VS	VS	0	
160	D-WP(C)/15651/2025	STATE OF ODISHA USHARANI BEHERA	VAJATI KESHARI KHUNTIA	//	
		VS	VS	0	
161	D-WP(C)/15652/2025	STATE OF ODISHA MAHURA PALEI	TUSHAR KANTA NAYAK	//	
		VS	VS	0	
162	D-WP(C)/15655/2025	STATE OF ODISHA AMIYA BEHERA	DINESH KUMAR PANDA	//	
		VS	VS	0	
163	D-WP(C)/15656/2025	STATE OF ODISHA CHITARANJAN KHOSALA	SASWAT KUMAR ACHARYA	//	
		VS	VS	0	
164	D-WP(C)/15657/2025	STATE OF ODISHA HARI BEHERA	ASHOK KUMAR PANIGRAHI	//	
		VS	VS	0	
165	D-WP(C)/15658/2025	COLLECTOR, KHURDA JAGMOHAN GIDILI	KUNAL KUMAR SWAIN	//	
		VS	VS	0	
166	D-WP(C)/15660/2025	STATE OF ODISHA ASHOK KUMAR MANSINGH	SANGRAM JENA	//	
		VS	VS	0	
167	D-WP(C)/15661/2025	STATE OF ODISHA HARASH KUMAR PANI	KUNAL KUMAR SWAIN	//	
		VS	VS	0	
168	D-WP(C)/15662/2025	STATE OF ODISHA LAXMIDHAR SAGADIA	DEBABRATA DASH	//	
		VS	VS	0	
169	D-WP(C)/15663/2025	STATE OF ODISHA KUMUDA KATA @ KUMUD KATA	PRASANTA KUMAR SATAPATHY	//	
		VS	VS	0	
170	D-WP(C)/15664/2025	STATE OF ODISHA ISWAR MISHAL	RAMDAS ACHARY	//	
		VS	VS	0	

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171	D-WP(C)/15666/2025	STATE OF ODISHA PURNAMI SARDAR VS	KUNAL KUMAR SWAIN VS	// // ()	
172	D-WP(C)/15667/2025	STATE OF ODISHA RASMITA ROUT VS	SAROJ KUMAR PADHY VS	// // ()	
173	D-WP(C)/15668/2025	STATE OF ORISSA ARUN KUMAR HOTA VS	KUNAL KUMAR SWAIN VS	// // ()	
174	D-WP(C)/15670/2025	STATE OF ODISHA AGRANI BLOCK LEVEL MISSION SHAKTI FEDERATION VS	RAJIB KISHOR RAJ SUNDARGARH VS	// // ()	AOR20220001662C202500020
175	D-WP(C)/15671/2025	STATE OF ODISHA DEEPAK KUMAR DWIBEDY VS	KRISHNA CHANDRA SAHU VS	// // ()	AOD20250000180C202500029
176	D-WP(C)/15673/2025	STATE OF ODISHA SHAKTI DHARA DISTRICT LEVEL MISSION SHAKTI FEDERATION VS	RAJIB KISHOR RAJ SUNDARGARH VS	// // ()	AOR20220001662C202500019
177	D-WP(C)/15676/2025	STATE OF ODISHA BISWAMBAR MOHANTY VS	LAXMAN PRADHAN VS	// // ()	
178	D-WP(C)/15678/2025	H.D.F.C. LIFE INSURANCE CO. LTD., MUMBAI SARBESWAR MISHRA VS	PRAKASH KUMAR ROUT VS	// // ()	
179	D-WP(C)/15679/2025	STATE OF ODISHA AYUKT PRASAD TRIPATHY VS	GOPINATH MISHRA VS	// // ()	
180	D-WP(C)/15680/2025	UNION OF INDIA MAYURBHANJ MISSION SHAKTI MAHASANGHA VS	RAJIV KUMAR MAHANTA VS	// // ()	AOR20220001662C202500017
181	D-WP(C)/15681/2025	STATE OF ODISHA CHHOTRAY SOREN VS	SANDHYARANI PANI VS	// // ()	AOR20230000010C202500015
		COMMISSIONER CUM SECRETARY, DEPTT. OF HIGHER EDUCATION		//	

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182	D-WP(C)/15682/2025	SARAT KUMAR NAYAK VS STATE OF ODISHA	PRAKASH KUMAR ROUT VS	// 0 //	
183	D-WP(C)/15683/2025	AKSHAYA KUMAR PADHI VS COMMISSIONER CUM SECRETARY HIGHER EDUCATION DEPTT.	SANDHYARANI PANI VS	// 0 //	AOR20230000010C202500014
184	D-WP(C)/15684/2025	ISWAR PRASAD NANDA VS COMMISSIONER CUM SECRETARY DEPTT. OF HIGHER EDUCATION	SANDHYARANI PANI VS	// 0 //	AOR20230000010C202500016
185	D-WP(C)/15685/2025	NARAHARI OJHA VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //	AOD20250000180C202500028
186	D-WP(C)/15686/2025	SHAKTIRUPA FEDERATION, BARGAON,SUNDARGARH VS STATE OF ODISHA	RAJIV KUMAR MAHANTA VS	// 0 //	AOR20220001662C202500018
187	D-WP(C)/15687/2025	RUPALI PATTANAYAK VS STATE OF ODISHA	ADHIRAJ MOHANTY VS	// 0 //	
188	D-WP(C)/15694/2025	SWASTI DEEPA RATH VS STATE OF ODISHA	NIRA SUNDAR PANDA VS	// 0 //	
189	D-WP(C)/15697/2025	MOHAN SUNDAR RAY VS STATE OF ODISHA	JAYANANDA JENA VS	// 0 //	
190	D-WP(C)/15698/2025	PRAFULLA KUMAR PATRA VS STATE OF ODISHA	JAYANANDA JENA VS	// 0 //	
191	D-WP(C)/15699/2025	TUHINAMSU RATH VS STATE OF ODISHA	PRAKASH KUMAR ROUT VS	// 0 //	
192	D-WP(C)/15700/2025	RAMAKANTA DASH VS STATE OF ODISHA	AJAYA KUMAR TRIPATHY VS	// 0 //	
193	D-WP(C)/15701/2025	ISWAR CHANDRA ARUKHA	AJAYA KUMAR TRIPATHY	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
194	D-WP(C)/15704/2025	RABINDRANATH DASH	BANAMALI SAHOO 1	//	
		VS	VS	0	
		STATE OF ODISHA		//	
195	D-WP(C)/15705/2025	ARJUN DEEP	MANOJ KUMAR PANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
196	D-WP(C)/15706/2025	SUBASH CHANDRA MOHAPATRA	BANAMALI SAHOO 1	//	
		VS	VS	0	
		STATE OF ODISHA		//	
197	D-WP(C)/15707/2025	ASHUPADA MOHAPATRA	BISWARANJAN PARAMGURU	//	
		VS	VS	0	
		STATE OF ODISHA		//	
198	D-WP(C)/15708/2025	GIRIJA SHANKAR MISHRA	BANAMALI SAHOO 1	//	
		VS	VS	0	
		STATE OF ODISHA		//	
199	D-WP(C)/15709/2025	ISHRA RAM	SATYAJIT BEHERA	//	
		VS	VS	0	
		UNION OF INDIA		//	
200	D-WP(C)/15712/2025	SUSAMA DASH	BANAMALI SAHOO 1	//	
		VS	VS	0	
		STATE OF ODISHA		//	
201	D-WP(C)/15713/2025	BALAKRISHNA SAHU	LAXMIKANTA TRIPATHY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
202	D-WP(C)/15714/2025	BIRANCHINARAYAN NATHSHARMA	BANAMALI SAHOO 1	//	
		VS	VS	0	
		STATE OF ODISHA		//	
203	D-WP(C)/15715/2025	SANTILATA DEVI	BANAMALI SAHOO 1	//	
		VS	VS	0	
		STATE OF ODISHA		//	
204	D-WP(C)/15716/2025	DIPAK KUMAR PANDA	BANAMALI SAHOO 1	//	
		VS	VS	0	

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205	D-WP(C)/15717/2025	STATE OF ODISHA PRAMOD KUMAR UPADHYA VS	BANAMALI SAHOO 1 VS	// // 0	
206	D-WP(C)/15718/2025	STATE OF ODISHA SARAT KUMAR NAYAK VS	BANAMALI SAHOO 1 VS	// // 0	
207	D-WP(C)/15719/2025	STATE OF ODISHA TAPAN KUMAR MOHAPATRA VS	DWARIKA PRASAD MOHANTY VS	// // 0	
208	D-WP(C)/15721/2025	STATE OF ODISHA JAYASHREE SWAIN VS	BANAMALI SAHOO 1 VS	// // 0	
209	D-WP(C)/15723/2025	STATE OF ODISHA UDAYABHANU MISHRA VS	LAXMIKANTA TRIPATHY VS	// // 0	
210	D-WP(C)/15724/2025	STATE OF ODISHA DEEPAK KUMAR SAHOO VS	BISWARANJAN PARAMGURU VS	// // 0	
211	D-WP(C)/15725/2025	STATE OF ODISHA KALPANA SAHU VS	NIRANJAN LENKA VS	// // 0	
212	D-WP(C)/15730/2025	STATE OF ODISHA SUSHIL PATNAIK @ PATTANAİK VS	DIPTI RANJAN BHOKTA VS	// // 0	
213	D-WP(C)/15732/2025	STATE OF ODISHA SOMANATH BAGHASINGH VS	MANOJA KUMAR KHUNTIA VS	// // 0	
214	D-WP(C)/15733/2025	STATE OF ODISHA GOLEKHA CHANDRA NAIK VS	ARUN KUMAR DAS VS	// // 0	
215	D-WP(C)/15734/2025	THE COLLECTOR, ANGUL PRAHALAD KUMAR SAHU VS	MADHAB LAL AGARWAL VS	// // 0	
		ASSISTANT COMMISSIONER OF STATE TAX, MAYURBHANJ CIRCLE		//	

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216	D-WP(C)/15737/2025	PRAFULLA KUMAR SAHOO VS STATE OF ODISHA	BIJAYLAXMI SAHOO VS	// 0 //	
217	D-WP(C)/15738/2025	M/S SAI KRISHNA AGENCY VS ADDL STATE TAX OFFICER CT AND GST ANUGUL CIRCLE, ANUGUL	BIBHUTI BHUSAN PANDA VS	// 0 //	
218	D-WP(C)/15739/2025	ABHAYA BADAN BEPARI VS STATE OF ODISHA	ADYASIDHI MISHRA VS	// 0 //	
219	D-WP(C)/15741/2025	UNION OF INDIA VS MANOJ KUMAR THAKUR	SATYA SINDHU KASHYAP VS	// 0 //	
220	D-WP(C)/15744/2025	CHANDRAKANTI BAGARTY VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	// 0 //	
221	D-WP(C)/15745/2025	M/S ADITI RESOURCES VS STATE OF ODISHA	BIBHUTI BHUSAN PANDA VS	// 0 //	
222	D-WP(C)/15746/2025	SANJAYA KUMAR BAL VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// 0 //	
223	D-WP(C)/15748/2025	M/S DEBARAJ LENKA VS STATE TAX OFFICER CT AND GST CIRCLE	BIBHUTI BHUSAN PANDA VS	// 0 //	
224	D-WP(C)/15749/2025	SUBAS ROUT VS STATE OF ODISHA	DR. BINODA KUMAR MISHRA VS	// 0 //	AOR20220001616C202500050
225	D-WP(C)/15755/2025	MANORAMA KAMILA VS STATE OF ODISHA	DR. PRASANTA KUMAR MISHRA VS	// 0 //	
226	D-WP(C)/15756/2025	BASANTA KUMAR MISHRA VS STATE OF ORISSA	ASHOK KUMAR SARANGI VS	// 0 //	
227	D-WP(C)/15757/2025	PARAMANANDA BEHERA	BHABANI SHANKAR RAYAGURU	//	

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		VS	VS	()	
		STATE OF ODISHA		//	
228	D-WP(C)/15758/2025	THE SUB DIVISIONAL OFFICER (ELECTRICAL.), TPWBAS, PANDAKUMAR, BARGARH	CHANDAN KUMAR SAHOO	//	
		VS	VS	()	
		SANKAR SAHU		//	
229	D-WP(C)/15759/2025	RABI NARAYAN BARIK	CHANDAN KUMAR SAHOO	//	
		VS	VS	()	
		STATE OF ODISHA		//	
230	D-WP(C)/15760/2025	M/S NIRMATA ENGINEERING CONSTRUCTION COMPANY, BALASORE	KANANBHAI TRIPATHI	//	AOR20220001523C202500044
		VS	VS	()	
		THE CHAIRMAN, CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS		//	
231	D-WP(C)/15761/2025	SUMATI XALXO	DHANOJ KUMAR SAHOO	//	
		VS	VS	()	
		COLLECTOR-CUM-DISTRICT MAGISTRATE, SUNDARGARH		//	
232	D-WP(C)/15764/2025	BALAKRUSHNA BEHERA	CHANDAN KUMAR SAHOO	//	
		VS	VS	()	
		STATE OF ODISHA		//	
233	D-WP(C)/15767/2025	PRADEEP KUMAR SAHU	SHARMISTHA SAMAL	//	
		VS	VS	()	
		STATE OF ODISHA		//	
234	D-WP(C)/15769/2025	PRATAP KUMAR SENAPATI	CHANDAN KUMAR SAHOO	//	
		VS	VS	()	
		STATE OF ODISHA		//	
235	D-WP(C)/15770/2025	SRIHARI CHARAN DINDA	JAYADEBA BEHERA	//	
		VS	VS	()	
		JOINT COMMISSIONER, SETTLEMENT AND CONSOLIDATION ODISHA, BBSR		//	
236	D-WP(C)/15771/2025	TAPAN KUMAR DUTTA	LAXMIKANTA MOHANTY	//	
		VS	VS	()	
		STATE OF ODISHA		//	
237	D-WP(C)/15774/2025	MAA TARINI SELF HELP GROUP	Rajesh Kumar Mahapatra	//	AOR20220001639C202500014
		VS	VS	()	
		STATE OF ODISHA		//	
238	D-WP(C)/15776/2025	DEBADULLAL SAHU	SURAJ MOHANTY	//	
		VS	VS	()	

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239	D-WP(C)/15778/2025	STATE OF ODISHA PRAHALLAD BISWAL VS AJAY BEHERA	ARNAV BEHERA VS	// // 0 //	
240	D-WP(C)/15779/2025	PRAFULLA KUMAR SAMAL VS STATE OF ODISHA	Amit Kumar Saa VS	// 0 //	AOR20220001583C202500019
241	D-WP(C)/15780/2025	M/S. SOFTWARE TECHNOLOGY PARKS OF INDIA, BANGALORE VS UNION OF INDIA	MISHRA KUMAR MISHRA VS	// 0 //	
242	D-WP(C)/15783/2025	SUKANTILATA PADHI VS STATE OF ODISHA	9SOURAV SUMAN BHUYAN VS	// 0 //	
243	D-WP(C)/15784/2025	HALURAM DANDASENA VS STATE OF ODISHA	ALOK KUMAR PANDA VS	// 0 //	
244	D-WP(C)/15785/2025	PRAFULLA KUMAR BEHERA VS STATE OF ODISHA	SUKANTA KUMAR NAYAK (2) VS	// 0 //	
245	D-WP(C)/15789/2025	SHIVA PRASAD MOHANTY VS CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LTD., TAMILNADU	SARADA DASH VS	// 0 //	
246	D-WP(C)/15790/2025	SUBHASHREE CHOUDHURY VS STATE OF ODISHA	PRATAP KESHARI DEO VS	// 0 //	
247	D-WP(C)/15793/2025	BIJAYANANDA BEHERA VS STATE OF ODISHA	SAIBRATA RATH VS	// 0 //	
248	D-WP(C)/15794/2025	SHASHI BHUSAN PRADHAN VS STATE OF ODISHA	BASUDEV BARIK VS	// 0 //	
249	D-WP(C)/15795/2025	M/S. HARSHPRIYA NEELACHALA, BBSR VS ODISHA REAL ESTATE REGULATORY AUTHORITY, BBSR	SATYA SMRUTI MOHANTY VS	// 0 //	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
250	D-WP(C)/15796/2025	GUNANIDHI SARANGI VS STATE OF ODISHA	SAIBRATA RATH VS	// () //	
251	D-WP(C)/15798/2025	BULU PRADHAN VS STATE OF ODISHA	RAJALAXMI BISWAL VS	// () //	
252	D-WP(C)/15799/2025	SUKANTI MALLICK VS STATE OF ODISHA	SK. ZAFARULLA VS	// () //	
253	D-WP(C)/15800/2025	JOGESH CHANDRA JENA VS BANK OF BARODA	SATYABRATA SENAPATI VS	// () //	
254	D-WP(C)/15802/2025	ALOK KUMAR PRADHAN VS STATE OF ODISHA	RAJALAXMI BISWAL VS	// () //	
255	D-WP(C)/15803/2025	KASTURI PRIYADARSINI VS BIKASH KUMAR	SAROJANANDA MISHRA VS	// () //	
256	D-WP(C)/15804/2025	PRANAB KISHORE BHARATI GOSWAMY VS STATE OF ODISHA	LALIT KUMAR MAHARANA VS	// () //	
257	D-WP(C)/15805/2025	RAGHUNATH JENA @ RAGHUNATH JENA VS STATE OF ODISHA	SANKAR PRAASAD PANI VS	// () //	
258	D-WP(C)/15806/2025	M/S. HARSHPRIYA NEELACHALA, BBSR VS ODISHA REAL ESTATE REGULATORY AUTHORITY, BBSR	SATYA SMRUTI MOHANTY VS	// () //	
259	D-WP(C)/15807/2025	DURGA PRASAD PATNAIK VS STATE OF ODISHA	SAIBRATA RATH VS	// () //	
260	D-ABLAPL/11778/2025	NISHIMITA KUJUR VS STATE OF ODISHA	ASHWARIYA DASH VS	SECTOR-15 /130 /2024 () //	AOD2024000012C202500081
261	D-ABLAPL/11784/2025	KRISHNA NAIK	SOUBHAGYA KUMAR DASH	HINDOL /100 /2025	AOR20220001631C202500108

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FILING REPORT AS ON :17/04/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
262	D-ABLAPL/11789/2025	BABUNA OJHA @ ANKIT OJHA	SAPAN KUMAR LENKA	BALIANTA P.S. /108 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
263	D-ABLAPL/11792/2025	LAXMIDHAR NAIK	SUKANTA KUMAR DALAI	THUAMUL RAMPUR /43 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
264	D-ABLAPL/11799/2025	ELIAJAR RAITA	RAGHUNATH BISWAL	R.UDAYAGIRI /50 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
265	D-ABLAPL/11800/2025	SUTAN ROUT	MANORANJAN PADHY	KAKATAPUR /27 /2025	AOD20220003086C202500077
		VS	VS	()	
		STATE OF ODISHA		//	
266	D-ABLAPL/11804/2025	RABINDRA MALIK	AMULYA RATNA PANDA	DHARMASALA /164 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
267	D-ABLAPL/11807/2025	BISHNU PRASAD SAHU	AMLAN SHAKTI PAUL	ANGUL TOWN /205 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
268	D-ABLAPL/11808/2025	ANANTA KHILLO	ANITA SAHOO	NANDAPUR /47 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
269	D-ABLAPL/11809/2025	SALMAN KHAN	BIBHU PRASAD DAS	BAIDESWAR /60 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
270	D-ABLAPL/11811/2025	AMBUJA SAMAL	BICHITRA NARAYANA SATAPATHY	ERASAMA /120 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
271	D-ABLAPL/11813/2025	BABULA @ SANDEEP PRADHAN	DEEPAK KU SAHOO	KENDRAPARA /80 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
272	D-ABLAPL/11814/2025	BABULA @ SANDEEP PRADHAN	DEEPAK KU SAHOO	KENDRAPARA /85 /2025	
		VS	VS	()	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
273	D-ABLAPL/11815/2025	STATE OF ODISHA BABULA @ SANDEEP PRADHAN VS	DEEPAK KU SAHOO VS	// KENDRAPARA /79 /2025 ()	
274	D-ABLAPL/11819/2025	STATE OF ODISHA CHAGULU @ CHAGALA MAJHI VS	DEBASIS SAHOO VS	// NANDIPADA /101 /2025 ()	
275	D-ABLAPL/11820/2025	STATE OF ODISHA KAILASH SAMAL VS	BICHITRA NARAYANA SATAPATHY VS	// ERASAMA /120 /2025 ()	
276	D-ABLAPL/11821/2025	STATE OF ODISHA RABIN MIRDHA VS	ALOK KUMAR PANDA VS	// MARINE PST TALCHUA /143 /2023 ()	
277	D-ABLAPL/11822/2025	STATE OF ODISHA TAPAN KUMAR PRADHAN VS	DEBASNAN DAS VS	// INDUASTRIAL,NISA /324 /2024 ()	
278	D-ABLAPL/11823/2025	STATE OF ODISHA SUBHRAJIT SAMAL VS	NIKUNJA KUMAR ROUT VS	// SORO /208 /2025 ()	
279	D-ABLAPL/11824/2025	STATE OF ODISHA TRIPURARI SAHOO VS	PRAVASH CHANDRA JENA VS	// TALCHER TOWN /69 /2024 ()	
280	D-ABLAPL/11826/2025	STATE OF ODISHA PRAMOD MALIK VS	DEBASIS PANIGRAHI VS	// BADACHANA /112 /2025 ()	
281	D-ABLAPL/11827/2025	STATE OF ODISHA AKASH SUNA VS	BIJAYA KUMAR RAGADA VS	// JHARSUGUDA SADAR /61 /2025 ()	
282	D-ABLAPL/11833/2025	STATE OF ODISHA DILIP KUMAR SAHOO @ DILIP SAHOO VS	LOPAMUDRA PRADHAN VS	// JAGATPUR /239 /2025 ()	
283	D-ABLAPL/11841/2025	STATE OF ODISHA BRAHMANANDA DHAMUDIA VS	SUSANTA KUMAR NAYAK VS	// NILGIRI /119 /2025 ()	
		STATE OF ODISHA		//	

ORISSA HIGH COURT

FILING REPORT AS ON :17/04/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
284	D-ABLAPL/11844/2025	CHIKUNU @ CHIKUN BEHERA VS STATE OF ODISHA	RAJJEET ROY VS	Maitri Vihar PS /96 /2025 () //	AOR20220001462C202500045
285	D-ABLAPL/11848/2025	SRIKANT KUMAR SAHOO VS STATE OF ODISHA	OM PRAKASH SARAN VS	DHENKANAL SADAR /321 /2025 () //	AOR20220000371C202500080
286	D-ABLAPL/11849/2025	ARAKSHITA DAS VS STATE OF ODISHA	MIHIR KANTA RATH VS	MARSHAGHAI /97 /2025 () //	
287	D-ABLAPL/11853/2025	TUSHAR KANTA SWAIN VS STATE OF ODISHA	RABI NARAYAN MOHANTY VS	KHURDA P.S. /142 /2025 () //	
288	D-ABLAPL/11860/2025	NIKHILA KUMAR ACHARYA @ NIKHIL KUMAR ACHARYA VS STATE OF ODISHA	BIJIBANTI RANJAN MOHANTY VS	//0 () //	
289	D-ABLAPL/11861/2025	SHAKTI PRASAD MOHANTY VS STATE OF ODISHA	SATYAJIT DAS VS	JAGATPUR /239 /2025 () //	
290	D-ABLAPL/11863/2025	ARATI MALIK VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	SIMULIA /210 /2019 () //	
291	D-ABLAPL/11864/2025	NARAYAN DHADA VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	SORO /270 /2025 () //	
292	D-ABLAPL/11866/2025	JHUNARANI SAMANTA @ SANTA VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	BALIAPAL /81 /2025 () //	
293	D-ABLAPL/11867/2025	DURYODHAN MEHER VS STATE OF ODISHA(VIG.)	SMITA RANJAN PATNAIK VS	SAMBALPUR VIGILANCE /43 /2020 () //	
294	D-ABLAPL/11868/2025	PRASANTA KUMAR PRADHAN @ PRASANT KUMAR PRADHAN VS STATE OF ODISHA	SURADHANA DWIBEDI VS	RANPUR /25 /2020 () //	
295	D-ABLAPL/11869/2025	BIKASH KUMAR SAHOO	SUBHRAJIT SAHOO	JANKIA P.S. /214 /2023	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
296	D-ABLAPL/11871/2025	DEBA BISSOYI @ DEBA BISHAYI	SURYAKANTA DWIBEDI	TENTULIKHUNTI /73 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
297	D-ABLAPL/11872/2025	ROHIT KUMAR JAISWAL @ JAYSWAL	SATYA RANJAN MULIA	BADACHANA /115 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
298	D-ABLAPL/11873/2025	RAJESH KUMAR MOHANTY	SATYA RANJAN MULIA	CHOUDWAR /225 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
299	D-ABLAPL/11874/2025	BIKRAM SWAIN	SATYA RANJAN MULIA	CHAULIAGANJA /168 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
300	D-ABLAPL/11878/2025	MOSES BENNY @ B.MOSES	PABITRA KUMAR NAYAK	RAGHUNATHPALI /213 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
301	D-ABLAPL/11880/2025	SANJUKTA PRADHAN	AMLAN SHAKTI PAUL	DEOGARH /154 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
302	D-ABLAPL/11881/2025	MAHESWAR SETHI	AMLAN SHAKTI PAUL	TIHIDI /114 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
303	D-ABLAPL/11882/2025	KHUSI SAHU	TUKUNA KUMAR MISHRA	PARLAKHEMUNDI /65 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
304	D-ABLAPL/11883/2025	SATYA PRAKASH ROUT @ BUBUN ROUT	AMLAN SHAKTI PAUL	PAHALA /80 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
305	D-ABLAPL/11885/2025	N.NAGARAJ @ NAGARAJ RAO	SANGRAM ROUT	BORIGUMMA /68 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
306	D-ABLAPL/11888/2025	BACHU BASANTIA	PRAMOD KUMAR JENA	BALASORE SADAR /98 /2025	
		VS	VS	()	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
307	D-ABLAPL/11891/2025	STATE OF ODISHA KARTIKA ROUL VS	PRAMOD KUMAR JENA VS	// BASTA /106 /2025 ()	
308	D-ABLAPL/11892/2025	STATE OF ODISHA LAXMAN GALEL VS	SANGRAM KESHARI ROUT VS	// NANDAPUR /11 /2025 ()	
309	D-ABLAPL/11894/2025	STATE OF ODISHA PRADEEP KUMAR PATRA VS	MANOJ KUMAR PATI VS	// TIRTOL /27 /2025 ()	
310	D-ABLAPL/11895/2025	STATE OF ODISHA BIDYADHAR MALLIK VS	BHABANI SANKAR MISHRA VS	// DHARMASALA /59 /2025 ()	
311	D-ABLAPL/11897/2025	STATE OF ODISHA BIBHUTI BHUSAN MOHAPATRA VS	MANAS KUMAR CHAND VS	// MAHILA P.S. BUXIBAZAR /45 /2025 ()	
312	D-ABLAPL/11899/2025	STATE OF ODISHA NIRAKAR MALLIK VS	BHABANI SANKAR MISHRA VS	// DHARMASALA /59 /2025 ()	
313	D-ABLAPL/11900/2025	STATE OF ODISHA KALANDI CHARAN SAHOO VS	GYANENDRA CHANDRA SWAIN VS	// NIMAPADA /82 /2025 ()	
314	D-ABLAPL/11903/2025	STATE OF ODISHA SK.JANESHAR AKHTAR @ JANSAR AKTHER VS	SATYABRATA DASH VS	// BRAMHA BARADA /42 /2025 ()	
315	D-ABLAPL/11904/2025	STATE OF ODISHA PRAMILA BARIK VS	SATYABRATA DASH VS	// BHARATPUR PS /162 /2025 ()	
316	D-ABLAPL/11906/2025	STATE OF ODISHA SAMSURA BEGUM VS	SIDDHARTH GOUTAM DAS VS	// PIPLI /123 /2025 ()	
317	D-ABLAPL/11907/2025	STATE OF ODISHA B SANTOSH KUMAR PATRA VS STATE OF ODISHA	SIDDHARTH GOUTAM DAS VS	// BADAGADA /77 /2024 () //	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
318	D-ABLAPL/11909/2025	AMAR RAJAK VS STATE OF ODISHA	SIDHARTHA SANKAR RAY (2) VS	BARBIL /62 /2025 () //	
319	D-ABLAPL/11910/2025	SONALI RANASINGH VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	INDUSTRIAL ESTATE PS /85 /2025 () //	
320	D-ABLAPL/11911/2025	LAXMIPRIYA SAHOO VS STATE OF ODISHA	HRUDANANDA MOHAPATRA VS	CHANDAKA P.S. /62 /2025 () //	

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MISC CASES FILED on :17/04/2025

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-ADMLS/15011/2025 ADMLS/3/2025	GEOSERVE ENERGY TRANSPORT DMCC MP	PRATIK DASH	14/2025
2	D-ADMLS/10443/2025 ADMLS/2/2025	ALPHARD MARITIME LTD. MP	DEBESH PANDA	15/2025
3	D-ADMLS/10443/2025 ADMLS/2/2025	ALPHARD MARITIME LTD. MP	DEBESH PANDA	16/2025
4	D-ADMLS/15011/2025 ADMLS/3/2025	GEOSERVE ENERGY TRANSPORT DMCC MP	PRATIK DASH	17/2025
5	D-CRLLP/11828/2025 CRLLP/ /	STATE OF ODISHA MP	PARTHA SARATHI NAYAK, A.G.A.	28/2025
6	D-LAA/100/2018 LAA/100/2018	SACHALA BEHERA MP	M/S.C.R.DAS	90/2025
7	D-LAA/100/2018 LAA/100/2018	SACHALA BEHERA MP	M/S.C.R.DAS	91/2025
8	D-JCRLA/18058/2024 JCRLA/108/2024	VULLAGULLA CHIRANJEEVI MP	DUSHMANT SAHOO, S.SWAIN	108/2025
9	D-JCRLA/163/2023 JCRLA/163/2023	BIPIN KUMAR SAHU MP	MS. AUROLINA PAL	109/2025
10	D-SA/137/1995 SA/137/1995	GOURANGA MP	PRABIN DAS	116/2025
11	D-TRP(C)/15636/2025 TRP(C)/ /	SASMITA ROUT MP	PABITRA KUMAR DUTTA	117/2025
12	D-SA/137/1995 SA/137/1995	GOURANGA MP	M/S.S.K.DASH	117/2025
13	D-SA/137/1995 SA/137/1995	GOURANGA MP	M/S.S.K.DASH	118/2025
14	D-TRP(C)/51632/2024 TRP(C)/398/2024	MEERA RANI PARIDA MP	BIDESH RANJAN BEHERA	118/2025
15	D-SA/17/1992 SA/17/1992	SURYAMANI MP	M/S M.K.MOHANTY	119/2025
16	D-SA/17/1992 SA/17/1992	SURYAMANI MP	M/S M.K.MOHANTY	120/2025
17	D-SA/17/1992 SA/17/1992	SURYAMANI MP	M/S M.K.MOHANTY	121/2025
18	D-SA/17/1992 SA/17/1992	SURYAMANI MP	M/S M.K.MOHANTY	122/2025
19	D-SA/17/1992 SA/17/1992	SURYAMANI MP	M/S M.K.MOHANTY	123/2025
20	D-SA/17/1992 SA/17/1992	SURYAMANI MP	M/S M.K.MOHANTY	124/2025
21	D-CONTC/54094/2024 CONTC/68/2025	PRADOSH KUMAR ACHARYA MP	SWAYAMJIT ROUT	159/2025
22	D-RVWPET/15631/2025 RVWPET/ /	JHARI MISHRA MP	GYANA RANJAN MAHAPATRA	175/2025
23	D-RVWPET/15696/2025 RVWPET/ /	REGIONAL TRANSPORT OFFICER,CHANDERNAGAR MP	INDRAJIT KAR BEHERA,S.C	176/2025
24	D-CMAPL/13861/2025 CMAPL/133/2025	TULASI DAS MP	GOBINDA CHANDRA DAS	230/2025
25	D-MATA/15626/2025 MATA/ /	DR. SAILESH NARAYAN BEHERA MP	UPASANA BAL	238/2025
26	D-MATA/15626/2025	DR. SAILESH NARAYAN BEHERA	UPASANA BAL	

	MATA/ /	MP		239/2025
27	D-MATA/15613/2024	SABITA PATTANAYAK	DAYANANDA MOHAPATRA	
	MATA/115/2024	MP		240/2025
28	D-MATA/30798/2024	KAJAL MOHAPATRA	AJAYA KUMAR JENA	
	MATA/264/2024	MP		241/2025
29	D-CRLREV/38294/2024	BRUHASPATI KHAMARI	SAILABALA JENA	
	CRLREV/748/2024	MP		312/2025
30	D-CRLREV/11797/2025	JAGANNATH PURTY	PRANAYA KUMAR DASH	
	CRLREV/ /	MP		313/2025
31	D-CRLREV/11801/2025	DILLIP PADHIARY @ PRATIHARY @ DILLIP	PRANAYASADMOHXP@PRATIHARY	
	CRLREV/ /	MP		314/2025
32	D-CRLREV/11801/2025	DILLIP PADHIARY @ PRATIHARY @ DILLIP	PRANAYASADMOHXP@PRATIHARY	
	CRLREV/ /	MP		315/2025
33	D-CRLREV/11801/2025	DILLIP PADHIARY @ PRATIHARY @ DILLIP	PRANAYASADMOHXP@PRATIHARY	
	CRLREV/ /	MP		316/2025
34	D-CRLREV/11865/2025	GYANA RANJAN MUDULI	S.S.MOHAPATRA	
	CRLREV/ /	MP		317/2025
35	D-CRLREV/11865/2025	GYANA RANJAN MUDULI	S.S.MOHAPATRA	
	CRLREV/ /	MP		318/2025
36	D-FAO/288/2016	REGIONAL DIRECTOR,E.S.I.C.	M/S.AMARENDRA PR.RAY	
	FAO/288/2016	MP		330/2025
37	D-FAO/15654/2025	STATE OF ODISHA	AISHWARYA DASH,A.G.A	
	FAO/ /	MP		331/2025
38	D-FAO/15654/2025	STATE OF ODISHA	AISHWARYA DASH,A.G.A	
	FAO/ /	MP		332/2025
39	D-FAO/50261/2024	SHAMBHU@SAMBHU PRASAD GOEL	UPENDRA KUMAR SAMAL	
	FAO/563/2024	MP		333/2025
40	D-FAO/15183/2025	D.M., M/S. NATIONAL INSURANCE CO.LTD.	PRASANTAKUMAR MAHALI	
	FAO/ /	MP		334/2025
41	D-BLAPL/31781/2024	BAHANPAT PRADHAN @ BAHANPATI PRADHAN		
	BLAPL/10759/2024	MP		472/2025
42	D-BLAPL/33379/2024	BAHANPATI PRADHAN @ BAHANPAT PRADHAN		
	BLAPL/11236/2024	MP		473/2025
43	D-BLAPL/8699/2025	ROSHAN KUMAR CHOUDHURY @ PARVINAM	MULYA RATNA PANDA	
	BLAPL/3241/2025	MP		474/2025
44	D-BLAPL/8466/2025	MADAN ADJUAD	SURYAKANTA DWIBEDI	
	BLAPL/ /	MP		475/2025
45	D-BLAPL/34525/2024	ZAHIR ALLI		
	BLAPL/11686/2024	MP		476/2025
46	D-BLAPL/5538/2022	PITABAS PANDA	KAMALA KANTA SETHY	
	BLAPL/5538/2022	MP		477/2025
47	D-BLAPL/8469/2025	MANOJ SETHI	ANUP UDAYA SENAPATI	
	BLAPL/ /	MP		478/2025
48	D-RSA/12445/2025	NITAI DIGAR	ANJAN KUMAR BISWAL	
	RSA/ /	MP		589/2025
49	D-RSA/12445/2025	NITAI DIGAR	ANJAN KUMAR BISWAL	
	RSA/ /	MP		590/2025
50	D-RSA/34223/2024	NABA PATRA	SANGRAM SENAPATI	
	RSA/285/2024	MP		592/2025
51	D-RSA/150/2020	BICHITRANANDA KAR	PRAFULLA KUMAR RATH	
	RSA/150/2020	MP		593/2025
52	D-RSA/439/2018	BHASI BEWA	DIGAMBAR SETHI	
	RSA/439/2018	MP		594/2025
53	D-RSA/439/2018	BHASI BEWA	DIGAMBAR SETHI	
	RSA/439/2018	MP		595/2025
54	D-RSA/439/2018	BHASI BEWA	DIGAMBAR SETHI	
	RSA/439/2018	MP		596/2025
55	D-RSA/13750/2025	ANIRUDHA DAS	BIJAYA KUMAR PARIDA	
	RSA/ /	MP		597/2025
56	D-CMP/15649/2025	PRADEEP KEDIA @PRADIP KUMAR KEDIA	MAHESWAR MOHANTY	
	CMP/ /	MP		608/2025
57	D-CMP/15677/2025	BHARAT CHANDRA MOHANTY @ BHARAT	SAITONMURRAYAN MISHRA 4	
	CMP/ /	MP		610/2025

58	D-CMP/14708/2025 CMP/ /	ASHWINI KUMAR MAHARANA MP	PRASANTA KUMAR SATAPATHY	611/2025
59	D-CMP/15766/2025 CMP/ /	GOPAL KRUSHNA BEHERA MP	GOPAL PRASAD JENA	612/2025
60	D-CMP/15782/2025 CMP/ /	PRAFULLA KUMAR PATRA MP	SUKANTA KUMAR NAYAK	613/2025
61	D-CMP/15801/2025 CMP/ /	DUKHI BALIARSINGH MP	SUDHANSU SEKHAR JENA	614/2025
62	D-CMP/15801/2025 CMP/ /	DUKHI BALIARSINGH MP	SUDHANSU SEKHAR JENA	615/2025
63	D-ABLAPL/8543/2025 ABLAPL/3148/2025	PRAKASH BHOI MP		859/2025
64	D-ABLAPL/7670/2025 ABLAPL/2867/2025	FULA NAYAK @ PHULA NAIK MP		860/2025
65	D-ABLAPL/6961/2025 ABLAPL/2608/2025	TRIPURARI SAHOO MP	PRAVASH CH JENA	861/2025
66	D-ABLAPL/3072/2025 ABLAPL/1294/2025	CHABILA KUMAR NAIK MP		862/2025
67	D-ABLAPL/152/2024 ABLAPL/1376/2024	JOGI SETHI @ RAJESH SETHI MP	MANORANJAN MUDULI	863/2025
68	D-ABLAPL/6835/2025 ABLAPL/2765/2025	KARTIK SING @ BINDHANI MP		864/2025
69	D-MACA/13721/2025 MACA/ /	M/S. SHRIRAM GENERAL INSURANCE CO. MP	ADAM BERKHAN	1053/2025
70	D-MACA/13690/2025 MACA/ /	MANAGER, LEGAL M/S. SRIRAM GENERAL MP	ADAM BERKHAN	1054/2025
71	D-MACA/13698/2025 MACA/ /	D.M., SHRIRAM GENERAL INSURANCE CO. MP	ADAM ALI KHAN	1055/2025
72	D-MACA/10778/2025 MACA/ /	NIRAKAR HIAL MP	KAPILA CHARAN NAYAK	1056/2025
73	D-MACA/48164/2024 MACA/1149/2024	DIVISIONAL MANAGER, UNITED INDIA INSURANCE CO. MP	AKASH KUMAR MOHANTY	1057/2025
74	D-MACA/48164/2024 MACA/1149/2024	DIVISIONAL MANAGER, UNITED INDIA INSURANCE CO. MP	AKASH KUMAR MOHANTY	1058/2025
75	D-MACA/178/2014 MACA/178/2014	NISHAKAR NAIK and ANR. MP	M/S.S.DEI	1059/2025
76	D-MACA/178/2014 MACA/178/2014	NISHAKAR NAIK and ANR. MP	M/S.S.DEI	1060/2025
77	D-MACA/190/2014 MACA/190/2014	DASARATHI MUDI MP	M/S.S.DEI	1061/2025
78	D-MACA/11681/2025 MACA/ /	D.M.,M/S. ORIENTAL INSURANCE CO. LTD. MP	AKASH KUMAR MOHANTY	1062/2025
79	D-MACA/11679/2025 MACA/ /	D.M.,M/S. ORIENTAL INSURANCE CO. LTD. MP	AKASH KUMAR MOHANTY	1063/2025
80	D-MACA/428/2023 MACA/428/2023	DEPUTY GENERAL MANAGER NATIONAL ALUMINIUM CO LTD. MP		1064/2025
81	D-MACA/15710/2025 MACA/ /	CHANDRA KHARA MP	DIPTI RANJAN BHOKTA	1065/2025
82	D-MACA/15710/2025 MACA/ /	CHANDRA KHARA MP	DIPTI RANJAN BHOKTA	1066/2025
83	D-MACA/12488/2025 MACA/ /	M/S. SHRIRAM GENERAL INSURANCE CO. MP	ADAM BERKHAN	1067/2025
84	D-MACA/12504/2025 MACA/ /	M/S. SHRIRAM GENERAL INSURANCE CO. MP	ADAM BERKHAN	1068/2025
85	D-MACA/15726/2025 MACA/ /	D.M., M/S. NATIONAL INSURANCE CO. LTD. MP	AKASH KUMAR MOHANTY	1069/2025
86	D-MACA/15743/2025 MACA/ /	MADHU @ GOPINATH SAHU MP	SRINIBAS MOHANTY	1070/2025
87	D-MACA/15743/2025 MACA/ /	MADHU @ GOPINATH SAHU MP	SRINIBAS MOHANTY	1071/2025
88	D-MACA/13120/2025 MACA/ /	D.M., NEW INDIA ASSURAANCE CO. LTD. MP	PRASANTA KUMAR MAHALI	1072/2025
89	D-CRLMC/11782/2025	SIVA SHANKAR DASH	MANAS RANJAN BAUG	

	CRLMC/ /	MP		1099/2025
90	D-CRLMC/11788/2025	SUBHA KANTA SAHOO	JAGAJIBAN PRADHAN	
	CRLMC/ /	MP		1100/2025
91	D-CRLMC/11793/2025	NARAYAN SAHOO	SUKANTA KUMAR DALAI	
	CRLMC/ /	MP		1101/2025
92	D-CRLMC/907/2022	ARUNA GHADEI	SATYABRATA DASH	
	CRLMC/907/2022	MP		1102/2025
93	D-CRLMC/11806/2025	DAMBARU DHARA KANHAR @ TIKU	SK. ZAFARULLA	
	CRLMC/ /	MP		1103/2025
94	D-CRLMC/34058/2024	SUBHAJIT MALLA@HAPPY	SURYA NARAYAN BISWAL	
	CRLMC/4343/2024	MP		1104/2025
95	D-CRLMC/11634/2025	PAPU@JITENDRA MALIK	PRAKASH CHANDRA DASH	
	CRLMC/1500/2025	MP		1105/2025
96	D-CRLMC/11834/2025	BIGHNESH SAHOO	PRASANTA KUMAR SAHOO	
	CRLMC/ /	MP		1106/2025
97	D-CRLMC/10128/2025	RAJENDRA NAIK @ JOSAHABANTA NAYAK @ YASABANTA BEHERA		
	CRLMC/1382/2025	MP		1107/2025
98	D-CRLMC/11830/2025	SIVA SHANKAR DASH	MANAS RANJAN BAUG	
	CRLMC/ /	MP		1108/2025
99	D-CRLMC/11832/2025	SIVA SHANKAR DASH	MANAS RANJAN BAUG	
	CRLMC/ /	MP		1109/2025
100	D-CRLMC/11870/2025	NIRUPAMA TRIPATHY	PRIYAMBADA SARANGI	
	CRLMC/ /	MP		1110/2025
101	D-CRLMC/10576/2025	AMAR RAJAK		
	CRLMC/1414/2025	MP		1111/2025
102	D-CRLA/11781/2025	SANJAYA DEHURY	ALOK KUMAR KAR	
	CRLA/ /	MP		1142/2025
103	D-CRLA/11781/2025	SANJAYA DEHURY	ALOK KUMAR KAR	
	CRLA/ /	MP		1143/2025
104	D-CRLA/269/2021	SATYANARAYAN KALTA	SUKANTA KUMAR MISHRA	
	CRLA/269/2021	MP		1144/2025
105	D-CRLA/9890/2025	BISWANATH SAHOO	DEEPAK KU SAHOO	
	CRLA/ /	MP		1145/2025
106	D-CRLA/918/2022	PRASANNA KUMAR SAHOO		
	CRLA/918/2022	MP		1146/2025
107	D-CRLA/758/2017	PRATAP PRUSTY	M/S.SUBASH CHANDRA SAHOO, M/S.SASWAT K ACHARYA, S.AGRA	
	CRLA/758/2017	MP		1147/2025
108	D-CRLA/11851/2025	NIRAKARA ROUT	EKTA AGARWAL	
	CRLA/ /	MP		1148/2025
109	D-CRLA/1176/2023	JITU@BISWAJEET DAS		
	CRLA/1176/2023	MP		1149/2025
110	D-CRLA/7047/2025	SUBASH BISOYI	KURESH PRASAD DASH	
	CRLA/319/2025	MP		1150/2025
111	D-WA/13778/2025	NIRANJAN PARIDA	DILIP KUMAR SAHU	
	WA/ /	MP		2053/2025
112	D-WA/6133/2025	DR. RAJIB NARAYAN SAHU	LALIT KUMAR MAHARANA	
	WA/ /	MP		2054/2025
113	D-WA/15674/2025	SUKANTI BEHERA	SUKANTA KUMAR DALAI	
	WA/ /	MP		2055/2025
114	D-WA/15702/2025	IDBI BANK LTD.,ZONAL OFFICE, KHURDARAKESH SAHU		
	WA/ /	MP		2056/2025
115	D-WA/3686/2025	STATE OF ODISHA	SARBESWAR BEHERA ,A.G.A	
	WA/284/2025	MP		2057/2025
116	D-WA/3686/2025	STATE OF ODISHA	SARBESWAR BEHERA ,A.G.A	
	WA/284/2025	MP		2058/2025
117	D-WA/15722/2025	HARAKRUSHNA SAMANTA	JYOTI RANJAN DEO	
	WA/ /	MP		2059/2025
118	D-WA/10042/2025	BINODINI SENAPATI	LAXMIKANTA MOHANTY	
	WA/ /	MP		2060/2025
119	D-WA/6445/2024	STATE OF ODISHA	SAROJ KANTA SAMAL,A.G.A	
	WA/197/2024	MP		2061/2025
120	D-WA/15751/2025	STATE OF ODISHA	AISHWARYA DASH, A.S.C.	
	WA/ /	MP		2062/2025

121	D-WA/15751/2025 WA/ /	STATE OF ODISHA MP	AISHWARYA DASH, A.S.C.	2063/2025
122	D-WA/15752/2025 WA/ /	STATE OF ODISHA MP	AISHWARYA DASH, A.S.C.	2064/2025
123	D-WA/15752/2025 WA/ /	STATE OF ODISHA MP	AISHWARYA DASH, A.S.C.	2065/2025
124	D-WA/15753/2025 WA/ /	STATE OF ODISHA MP	DEBASHIS TRIPATHY, A.G.A.	2066/2025
125	D-WA/15753/2025 WA/ /	STATE OF ODISHA MP	DEBASHIS TRIPATHY, A.G.A.	2067/2025
126	D-WA/15754/2025 WA/ /	STATE OF ODISHA MP	DEBASHIS TRIPATHY, A.G.A.	2068/2025
127	D-WA/15791/2025 WA/ /	STATE OF ODISHA MP	DEBASISH TRIPATHY , A.G.A	2069/2025
128	D-WA/15754/2025 WA/ /	STATE OF ODISHA MP	DEBASHIS TRIPATHY, A.G.A.	2070/2025
129	D-WA/15791/2025 WA/ /	STATE OF ODISHA MP	DEBASISH TRIPATHY , A.G.A	2071/2025
130	D-WA/15788/2025 WA/ /	STATE OF ODISHA MP	DEBASISH TRIPATHY , A.G.A	2072/2025
131	D-WA/15788/2025 WA/ /	STATE OF ODISHA MP	DEBASISH TRIPATHY , A.G.A	2073/2025
132	D-WP(C)/15625/2025 WP(C)/ /	HARAPRIYA SENAPATI MP	GHANASHYAM MUDULI	6458/2025
133	D-WP(C)/15632/2025 WP(C)/10630/2025	SASMITA ROUT MP	SUBHENDU KAR	6459/2025
134	D-WP(C)/16873/2024 WP(C)/9990/2024	RAMAKRUSHNAPUR GRAMPANCHAYAT STARIYA SANGHA, RAMAKRUSHNAPUR MP		6460/2025
135	D-WP(C)/43819/2024 WP(C)/27998/2024	SITANATHA DAS MOHAPATRA MP	SHAMBHU CHARAN NATH SHARMA	6461/2025
136	D-WP(C)/13607/2025 WP(C)/9752/2025	PRADEEP KUMAR PANDA MP	JYOTIMAI PANI	6463/2025
137	D-WP(C)/15637/2025 WP(C)/ /	SANTIREKHA PANDA MP	RAJKISHORE SWAIN	6464/2025
138	D-WP(C)/12199/2025 WP(C)/8678/2025	MANOJ KUMAR OJHA MP	BINI MISHRA	6465/2025
139	D-WP(C)/15638/2025 WP(C)/10614/2025	PRASANTA KUMAR PARIDA MP	SHAKTI DATTA TRIPATHY	6466/2025
140	D-WP(C)/47768/2024 WP(C)/29266/2024	JOGINATH DAS MP	PABITRA KUMAR NAYAK	6467/2025
141	D-WP(C)/15639/2025 WP(C)/ /	TRUPTIMAYEE ROUT MP	DIGAMBARA MISHRA	6468/2025
142	D-WP(C)/38930/2024 WP(C)/25331/2024	MAYADHAR SETHI MP	PRAFULLA KUMAR RATH	6469/2025
143	D-WP(C)/15643/2025 WP(C)/ /	SUDAM CHARAN MALLIK MP	PRONOY MOHANTY	6470/2025
144	D-WP(C)/36094/2024 WP(C)/22126/2024	DEBENDRA PRASAD DAS MP		6471/2025
145	D-WP(C)/24705/2021 WP(C)/24705/2021	HIMANCHAL PUJHARI MP	SUSANTA KUMAR DASH	6472/2025
146	D-WP(C)/25506/2014 WP(C)/25506/2014	ARJUNA KANDI MP	M/S.SUSANTA KU.DASH	6473/2025
147	D-WP(C)/15648/2025 WP(C)/ /	UNITED INDIA INSURANCE CO LTD MP	RAMESH CHANDRA SAHOO	6474/2025
148	D-WP(C)/15629/2025 WP(C)/ /	SK. SAKABAT MP	SURESH CHANDRA DASH	6477/2025
149	D-WP(C)/15663/2025 WP(C)/ /	KUMUDA KATA @ KUMUD KATA MP	PRASANTA KUMAR SATAPATHY	6478/2025
150	D-WP(C)/15664/2025 WP(C)/ /	ISWAR MISHAL MP	RAMDAS ACHARY	6479/2025
151	D-WP(C)/15667/2025 WP(C)/ /	RASMITA ROUT MP	SAROJ KUMAR PADHY	6480/2025
152	D-WP(C)/15679/2025	AYUKT PRASAD TRIPATHY	GOPINATH MISHRA	

	WP(C)/ /	MP		6481/2025
153	D-WP(C)/15673/2025	SHAKTI DHARA DISTRICT LEVEL MISSION SHAKTI FEDERATION, BHURDA		
	WP(C)/ /	MP		6482/2025
154	D-WP(C)/15687/2025	RUPALI PATTANAYAK	ADHIRAJ MOHANTY	
	WP(C)/ /	MP		6483/2025
155	D-WP(C)/11439/2025	PRAKASH KUMAR SAHOO	SANGRAM JENA	
	WP(C)/8627/2025	MP		6484/2025
156	D-WP(C)/11439/2025	PRAKASH KUMAR SAHOO	SUBHADUTTA ROUSTRAY	
	WP(C)/8627/2025	MP		6485/2025
157	D-WP(C)/39230/2024	CHANDAN MOHANTY	GOPABANDHU MISRA	
	WP(C)/23020/2024	MP		6486/2025
158	D-WP(C)/10314/2025	SAROJ KUMAR PRUSTI	SUBHADUTTA ROUSTRAY	
	WP(C)/7429/2025	MP		6487/2025
159	D-WP(C)/15694/2025	SWASTI DEEPA RATH	NIRA SUNDAR PANDA	
	WP(C)/ /	MP		6488/2025
160	D-WP(C)/15670/2025	AGRANI BLOCK LEVEL MISSION SHAKTI FEDERATION, BALSANKARA, SUNDARGARH		
	WP(C)/ /	MP		6489/2025
161	D-WP(C)/15697/2025	MOHAN SUNDAR RAY	JAYANANDA JENA	
	WP(C)/ /	MP		6490/2025
162	D-WP(C)/15698/2025	PRAFULLA KUMAR PATRA	JAYANANDA JENA	
	WP(C)/ /	MP		6491/2025
163	D-WP(C)/15680/2025	MAYURBHANJ MISSION SHAKTI MAHASANGH	ANJAN KUMAR MAHANTA	
	WP(C)/ /	MP		6492/2025
164	D-WP(C)/15013/2025	BHAGYASHREE MAJHI @ BEHERA	LAMBIT SENAPATI, SAMVIT MOHANTY	
	WP(C)/10325/2025	MP		6493/2025
165	D-WP(C)/15705/2025	ARJUN DEEP	MANOJ KUMAR PANDA	
	WP(C)/ /	MP		6494/2025
166	D-WP(C)/55201/2024	SADAR THANA WEAVERS COOPERATIVE SOCIETY LTD., PURI		
	WP(C)/ /	MP		6495/2025
167	D-WP(C)/15707/2025	ASHUPADA MOHAPATRA	BISWARANJAN PARAMGURU	
	WP(C)/ /	MP		6496/2025
168	D-WP(C)/15724/2025	DEEPAK KUMAR SAHOO	BISWARANJAN PARAMGURU	
	WP(C)/ /	MP		6497/2025
169	D-WP(C)/15725/2025	KALPANA SAHU	NIRANJAN LENKA	
	WP(C)/ /	MP		6498/2025
170	D-WP(C)/12816/2025	DIPTIREKHA MOHANTY	GOUTAM KUMAR ACHARYA	
	WP(C)/9721/2025	MP		6499/2025
171	D-WP(C)/15738/2025	M/S SAI KRISHNA AGENCY	BIBHUTI BHUSAN PANDA	
	WP(C)/ /	MP		6500/2025
172	D-WP(C)/15738/2025	M/S SAI KRISHNA AGENCY	BIBHUTI BHUSAN PANDA	
	WP(C)/ /	MP		6501/2025
173	D-WP(C)/15741/2025	UNION OF INDIA	SATYA SINDHU KASHYAP	
	WP(C)/ /	MP		6502/2025
174	D-WP(C)/15739/2025	ABHAYA BADAN BEPARI	ADYASIDHI MISHRA	
	WP(C)/ /	MP		6503/2025
175	D-WP(C)/15744/2025	CHANDRAKANTI BAGARTY	ARJUNA CHARANA BEHERA	
	WP(C)/ /	MP		6504/2025
176	D-WP(C)/10578/2025	SANTOSH KUMAR MISHRA	SAMEER KUMAR DAS	
	WP(C)/7550/2025	MP		6505/2025
177	D-WP(C)/15686/2025	SHAKTIRUPA FEDERATION, BARGAON, SUNDARGARH	ANJAN KUMAR MAHANTA	
	WP(C)/ /	MP		6506/2025
178	D-WP(C)/15748/2025	M/S DEBARAJ LENKA	BIBHUTI BHUSAN PANDA	
	WP(C)/ /	MP		6507/2025
179	D-WP(C)/15748/2025	M/S DEBARAJ LENKA	BIBHUTI BHUSAN PANDA	
	WP(C)/ /	MP		6508/2025
180	D-WP(C)/7042/2025	M/S. ROUT EDUCATIONAL TRUST, BBSR	BUDHADEV ROUSTRAY	
	WP(C)/5259/2025	MP		6509/2025
181	D-WP(C)/942/2025	NORTH ORISSA CHAMBER OF COMMERCE AND INDUSTRY, BALASORE		
	WP(C)/1758/2025	MP		6510/2025
182	D-WP(C)/23674/2024	SATYA SEKHAR RATH	SAMIR KUMAR MISHRA	
	WP(C)/13487/2024	MP		6511/2025
183	D-WP(C)/15755/2025	MANORAMA KAMILA	DR. PRASANTA KUMAR MISHRA	
	WP(C)/ /	MP		6512/2025

184	D-WP(C)/15755/2025 WP(C)/ /	MANORAMA KAMILA MP	DR. PRASANTA KUMAR MISHRA	6513/2025
185	D-WP(C)/15758/2025 WP(C)/ /	THE SUB DIVISIONAL OFFICER (ELECTRICAL), ANTIWODI, JALAPAURI, BARGARH MP	PRASANTA KUMAR MISHRA	6514/2025
186	D-WP(C)/15761/2025 WP(C)/ /	SUMATI XALXO MP	DHANOJ KUMAR SAHOO	6515/2025
187	D-WP(C)/14951/2025 WP(C)/ /	M/S SARALA ENGINEERING WORKS MP	SANTOSH KUMAR MISHRA	6516/2025
188	D-WP(C)/12032/2025 WP(C)/9266/2025	TARANI MISHRA MP		6517/2025
189	D-WP(C)/54708/2024 WP(C)/3388/2025	PITAMBAR MURMU MP		6518/2025
190	D-WP(C)/15778/2025 WP(C)/ /	PRAHALLAD BISWAL MP	ARNAV BEHERA	6519/2025
191	D-WP(C)/15760/2025 WP(C)/ /	M/S NIRMATA ENGINEERING CONSTRUCTION, KANAKBHANPUR, KOTAHILYET MP	KANAKBHANPUR PRIVATE LIMITED	6520/2025
192	D-WP(C)/15780/2025 WP(C)/ /	M/S. SOFTWARE TECHNOLOGY PARKS ON NITDA, BALSAR, BBSR MP	NITDA, BALSAR, BBSR	6521/2025
193	D-WP(C)/15784/2025 WP(C)/ /	HALURAM DANDASENA MP	ALOK KUMAR PANDA	6522/2025
194	D-WP(C)/15783/2025 WP(C)/ /	SUKANTILATA PADHI MP	9SOURAV SUMAN BHUYAN	6523/2025
195	D-WP(C)/10679/2025 WP(C)/7674/2025	HIRANMAYEE NAYAK MP	BISWABIHARI MOHANTY, Mr. Subir Palit(S.A)	6524/2025
196	D-WP(C)/10679/2025 WP(C)/7674/2025	HIRANMAYEE NAYAK MP	BISWABIHARI MOHANTY, Mr. Subir Palit(S.A)	6525/2025
197	D-WP(C)/49411/2024 WP(C)/29552/2024	NITYANANDA ROUT MP	T.DHIREN KUMAR DORA	6526/2025
198	D-WP(C)/18760/2024 WP(C)/11093/2024	SHIBA PRASAD BISWAL MP	SAIBRATA RATH	6527/2025
199	D-WP(C)/15789/2025 WP(C)/ /	SHIVA PRASAD MOHANTY MP	SARADA DASH	6528/2025
200	D-WP(C)/9429/2025 WP(C)/7173/2025	SOMESH BEHERA MP	RAJALAXMI BISWAL	6529/2025
201	D-WP(C)/15790/2025 WP(C)/ /	SUBHASHREE CHOUDHURY MP	PRATAP KESHARI DEO	6530/2025
202	D-WP(C)/15796/2025 WP(C)/ /	GUNANIDHI SARANGI MP	SAIBRATA RATH	6531/2025
203	D-WP(C)/15799/2025 WP(C)/ /	SUKANTI MALLICK MP	SK. ZAFARULLA	6532/2025
204	D-WP(C)/15800/2025 WP(C)/ /	JOGESH CHANDRA JENA MP	SATYABRATA SENAPATI	6533/2025
205	D-WP(C)/15795/2025 WP(C)/ /	M/S. HARSHPRIYA NEELACHALA, BBSR MP	SATYA SMRUTI MOHANTY	6534/2025
206	D-WP(C)/15806/2025 WP(C)/ /	M/S. HARSHPRIYA NEELACHALA, BBSR MP	SATYA SMRUTI MOHANTY	6535/2025